Written Answers to

Construction of NHs in Bihar

†844. SHRI RAM NATH THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the amount allocated for the construction and repairing of National Highways in Bihar during the current financial year, National Highway-wise;
- (b) the progress made in the construction work of Buxar-Patna four lane NH and by when it would be completed; and
- (c) whether it is a fact that the construction work of this highway is sluggish due to land acquisition related hurdles and slow pace of work by construction company?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) The State-wise allocation is made for the amount for the construction and repairing of National Highways under NH (O) and M&R. The amount allocated for the construction and repairing of National Highways to the State Government during the current financial year are ₹ 1846.31 crore and ₹ 43.06 crore respectively. However, no State-wise allocation made for National Highways under National Highways Authority of India (NHAI). NHAI has incurred ₹ 796.55 crore for construction and repairing of National Highways in Bihar during the current financial year.

- (b) Construction work of Patna-Buxar section has been undertaken in 3 packages. Status of current progress are as below:-
 - 1. Patna-Koilwar section: Work is recommended for fore-closure for want of LA.
 - 2. Koilwar-Bhojpur section: Physical Progress-27.91%, Completion date-02.01.2020
 - 3. Bhojpur-Buxar section: Physical progress-7.51%, Completion date-16.0.2020
- (c) Yes Sir, The progress is behind the schedule due to land acquisition related hurdles and slow mobilization of contractor.

Six-laning of NH-8

- 845. KUMARI SELJA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether the travel-time from Gurgaon to Jaipur due to the six-laning of NH-8 has been reduced to three and a half hours as promised by the Ministry in 2016;

[†] Original notice of the question was received in Hindi.

- (b) if not, the reasons therefor and the details of hindrances faced;
- (c) whether the overbridges and underpasses have been built fully and are operational on the Delhi-Jaipur stretch of NH-8, if not, the reasons therefor;
- (d) the details of accidents, fatal and otherwise which have taken place in the last three years on NH-8 on the Delhi-Jaipur stretch; and
 - (e) the details of funds allocated and spent on the Delhi-Jaipur stretch of NH-8?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) Presently, travel-time from Gurgaon to Jaipur is approximately 4-4.5 hours. The concessionaire has not been attending to the maintenance works along with the balance work for which Cure Period notice has already been issued to the concessionaire. Further, separate bids for the maintenance work and balance work have been invited and these works are envisaged to be executed at the risk and cost of concessionaire.

- (c) The concessionaire had to construct 57 nos. of structures (flyover/VUPs/PUPs etc.) out of which 56 nos. of structures are functional. The balance structure has been envisaged to be constructed by separate agency at the risk and cost of concessionaire.
- (d) During the last three years, the accidents have reduced by more than 40%. Further, the fatal accidents have been reduced by about 25% during the last three years.
- (e) The project for 6-laning of Gurgaon-Jaipur stretch is a BOT(Toll) project for which concessionaire has to arrange funds at its own level. However, an amount of ₹ 352 crores has been sanctioned under one-time fund infusion scheme to complete the project at the earliest.

Pending construction of roads

- 846. DR. AMEE YAJNIK: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state
- (a) kilometre of roads constructed during the Financial Years 2015-16, 2016-17 and 2017-18, with a break-up of road, State-wise;
- (b) number of tenders floated and contracts awarded thereafter for the road construction during the said FYs in the country;
- (c) length in kilometres of roads for which bidding process is still pending and the total worth of these bids; and